

**ADHOC COMMITTEE**  
**BAR COUNCIL OF MEGHALAYA,**  
**SHILLONG.**

**CORRIGENDUM**

**HCM. II/50/2014-Estt/ 817**

**Dated Shillong 01<sup>st</sup> November, 2022**

This corrigendum is hereby issued to notify to all specially, the newly elected learned members concerned that **07<sup>th</sup> November, 08<sup>th</sup> November and 11<sup>th</sup> November 2022** are likely to be notified as **local holidays**, therefore, the earlier **notification No. HCM. II/50/2014-Estt/815 dated 27<sup>th</sup> October 2022** is hereby modified to the extent as follows:

1. **09<sup>th</sup> November, 2022 till 2 p.m** - For withdrawal of nomination papers in writing if any and scrutiny of the nomination paper at **4 p.m.**
2. **10<sup>th</sup> November, 2022** - For publication of list of candidates validly nominated.
3. **15<sup>th</sup> November, 2022 at 11 a.m-** For holding of election by secret ballots in the premises of the **High Court of Meghalaya Bar Association, Shillong** and declaration of result thereof.
4. The remaining contents of the aforesaid notification remains the same.

  
**RETURNING OFFICER**  
**ADHOC COMMITTEE**  
**BAR COUNCIL OF MEGHALAYA**  
**SHILLONG**

**Memo No. HCM.II/50/2014-Estt/ 817- A**  
**Copy to:**

**Dated Shillong 01<sup>st</sup> November, 2022**

1. The Advocate General, High Court of Meghalaya, Shillong for favour of kind information.
2. Shri K.S. Kynjing, Sr. Advocate, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.



5. The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
7. Shri. T.T. Diengdoh, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
8. Shri. S.P. Mahanta, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
9. Dr. Nitesh Mozika, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
10. Shri. Kaustav Paul, Sr. Advocate, High Court of Meghalaya, Shillong for favour kind information and necessary action.
11. Shri. Subir Ranjan Sen, Advocate for favour kind information and necessary action.
12. Smti. N.G. Shylla, Advocate, for favour kind information and necessary action.
13. Shri. Devorsi G. Momin, Advocate for favour kind information and necessary action.
14. Shri. Kishore Ch. Gautam, Advocate for favour kind information and necessary action.
15. Shri. Paul Roy Paske, Advocate for favour kind information and necessary action.
16. Shri. Sujit Dey, Advocate for favour kind information and necessary action.
17. Smti. Sowanki Luckina Phyllei, Advocate for favour kind information and necessary action.
18. Shri. Heletson Nongkhaw, Advocate for favour kind information and necessary action.
19. Shri. Nelson Kharnabi, Advocate for favour kind information and necessary action.
20. Th. Rakesh Singh, Advocate for favour kind information and necessary action.
21. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
22. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
23. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
24. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
25. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
26. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
27. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
28. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
29. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
30. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
31. The President/Secretary, Ampati Bar Association, Ampati for kind information



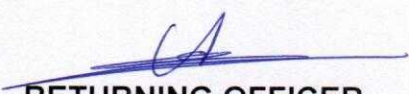
and necessary action.

32. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.

✓ 33. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.

34. Notice Board.

35. Office File.

  
**RETURNING OFFICER  
ADHOC COMMITTEE  
BAR COUNCIL OF MEGHALAYA,  
SHILLONG.**

3705  
2/11/22